

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/6(KB)2023
IA(I.B.C)/288(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MAY 2024

IN THE MATTER OF	INDIAN BANK VS SANJAY PRAKASH BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. **C.P. (IB)/6(KB)2023 & IA(I.B.C)/288(KB)2024:**
 - a. It seems that there is no objection to the Report is filed by the Personal Guarantor despite repeated opportunities.
 - b. Therefore, its **reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.